

IN THE COURT OF SMALL CAUSES AT MUMBAI

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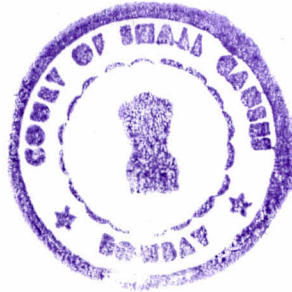
NOTICE

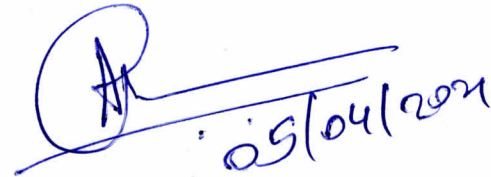
Advocates / Government Pleaders / Litigants are hereby informed that Certified Copies in Suits / Appeals / Revisions / Applications, mentioned in the list below are ready for delivery.

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COURT OF SMALL CAUSES

Date :- 5th April, 2021





(Atul G. Rane)
Addl. Registrar

COPYING DEPT.**LIST OF READY COPIES****PERIOD FROM 30/03/2021 TO 03/04/2021**

SR. NO.	MEMO NO.	SUIT NO.	PARTY'S NAME	COURT NO.	READY DATE
1	1321	RAE/R 115/250/1993	RAJNI BOLE	26	03/04/21
2	1512	RAE 2019/09	F.E. HARD CASTLE & CO. P LTD.	26	31/03/21
3	1582	APPEAL 444/15 IN RAD 3028/12	M. A. DUDHANE	4	31/03/21
4	1787	APPEAL 242/16 IN RAE 1671/04	S. N. KADAM	5	30/03/21
5	1891	RAE/R 650/2018	L. P. KHARWA	23	31/03/21
6	1947	LE 61/2007	B R RAJPUROHIT	20	03/04/21
7	1948	LE 62/2007	B R RAJPUROHIT	20	03/04/21
8	1949	LE 63/2007	B R RAJPUROHIT	20	03/04/21
9	1950	LE 64/2007	B R RAJPUROHIT	20	03/04/21
10	1952	LE 66/2007	B R RAJPUROHIT	20	03/04/21
11	2017	RAE 735/1242/2000	D.C. PIPALI	27	30/03/21
12	2136	RAE 170/2016	M I KALLU	21	01/04/21
13	2193	EXE APPLN 49/21 IN RAE 252/2011	RAJESH CHHODA	11	03/04/21
14	2194	OBST.NT.17/1998 IN LE/C 506/1978	M.S.SINGH	24	31/03/21
15	2321	EXE 336/16 IN TE 230/249/2003	M H CHANDAN	19	01/04/21

16	2331	APPEAL 372/17 IN RAE 475/05	KARIM VAKIL	4	31/03/21
17	2362	RAER 1715/2013	SURENDRA GAIKWAD	12	30/03/21
18	2365	EXE 233/18 IN RAE 468/842/2002	P V TIKARE	19	01/04/21
19	2417	R. APPEAL 416/09 IN RAD 2032/04	P. S. GAMRE	5	30/03/21
20	2425	RAE 318/2016	M.J. VIRJI	26	31/03/21
21	2428	REVISION 306/17 IN RAE 1294/12	M. J. VIRJEE	3	31/03/21
22	2434	R/R 703/2018	SALIM SHETYA	19	03/04/21
23	2465	R/R 856/16	J. A. KULANGARA	6	01/04/21
24	2467	R & R 854/16	R.B.MISHRA	6	03/04/21
25	2477	RAE 2373/2010	PRAKASH LAD	10	01/04/21
26	2530	RAE&R 6180/1978	ADHEASH NARSOLKAR	15	03/04/21
27	2547	RAN 24/SR/2009	PARAG ZAVER	12	01/04/21
28	2592	RAE/R 496/2002	NEELU MISHRA	26	30/03/21
29	2596	RAN 901/1979	VIJAY SHAH	11	03/04/21
30	2611	RAE 826/2018	RASHMI N JANI	15	30/03/21
31	2612	RAD 1517/2018	D BASMIA	16	31/03/21
32	2620	RAE 1884/05	K.N.KAVARANA	6	03/04/21
33	2621	RAD 160/09	K.N.KAVARANA	6	03/04/21
34	2626	A 275/19 IN RAE 379/11	SUBHASH SABNIS	4	03/04/21

35	2642	ELE PET 77/2017	M C G M	18	31/03/21
36	2645	RAE 3207/1985	TANMAY VERNEKAR	11	30/03/21
37	2646	RAE 3207/1985	TANMAY VERNEKAR	11	30/03/21
38	2654	RAER 2193/1997	A K IRANI	23	03/04/21
39	2661	RAD 218/2018	R S CHAMPAWAT	15	01/04/21
40	2669	APPEAL 60/11 IN RAE/R 393/2000	C. M. MEHTA	5	30/03/21
41	2686	TER 5/6/2008	SURAJ SHAH	19	30/03/21
42	2689	RAD 1094/2011	MEHTA & DEDHIA ASSOCIATES	23	30/03/21
43	2690	P. APPEAL 470/16 IN TER 95/10	JYOTI THAKKAR	2	31/03/21
44	2691	MENSE P. 93/14 IN L.E. 258/07	N. N. VAISHNAWA & CO	6	30/03/21
45	2697	EXE 73/2009 IN SUM 606/95	M/S F J PEREIRA	21	01/04/21
46	2700	RAD 868/2019	A M S MANSURI	16	30/03/21
47	2701	RAD 836/2019	S.H. MISHRA	10	01/04/21
48	2706	RAE 387/603/2007	SUBHASH K VYAS	7	01/04/21
49	2707	RAE 387/603/2007	SUBHASH K VYAS	7	01/04/21
50	2708	RAE 387/603/2007	SUBHASH K VYAS	7	01/04/21
51	2711	RAER 879/2007	S.P. VERMA	13	31/03/21
52	2729	EXE 63/2021 IN RAE/R 93/122/2014	ASLAM PATEL	7	01/04/21
53	2733	T. E. 147/2015	D.MEHTA & ASSOCIATES	23	01/04/21

54	2741	APPEAL 110/2020 IN RAE 1348/2012	P. S. AYARE	2	31/03/21
55	2742	RAE 1348/12	PREMLATA AYARE	6	30/03/21
56	2746	RAE 538/2002	R.D. VORA	10	01/04/21
57	2757	OBST.NT.304/2012 IN LE/C 805/1986	A.N.NASIKWALA	24	01/04/21
58	2759	APPEAL 16/11 IN RAD 19/01	S. C. POOJARY	5	01/04/21
59	2761	APPEAL 470/16 IN TER 95/2010	S. C. POOJARY	2	31/03/21
60	2762	MARJI 51/20 IN RAD 19/01	S. C. POOJARY	5	01/04/21
61	2767	RAD 5924/1979	A.K. IRANI	7	30/03/21
62	2781	MUN APPEAL 29/2019 IN MA ST NO 5645/2014	M C GM	18	31/03/21
63	2782	RAD 2032/2007	S J GHATGE	17	01/04/21
64	2786	APPEAL 44/14 IN RAE 6937/80	SHAH & LAPASIA	3	30/03/21
65	2794	RAD 1408/2008	V E PEREIRA	20	03/04/21
66	2808	RAE 1597/17	NANKANI & ASS.	6	01/04/21
67	2809	RAD 313/11	S.G.GHADASHI	6	03/04/21
68	2811	L.E. 2/3/2008	K.F. BHOT	25	03/04/21
69	2812	REVIEW PET 35/18	K.F. BHOT	9	03/04/21
70	2814	RAN 76/2008	SUNIL SINGH	20	01/04/21
71	2816	TE 45/2012	D C MEHTA	19	03/04/21
72	2817	TE 45/2012	D C MEHTA	19	03/04/21

73	2819	TE 41/45/2012	D C MEHTA	19	03/04/21
74	2822	A 86/13 IN RAE 296/03	Z.M.MERCHANT	3	03/04/21
75	2823	A 86/13 IN RAE 296/03	Z.M.MERCHANT	3	03/04/21
76	2824	OBST 355/2010 IN L E C 227/1980	S N PATEL	24	03/04/21
77	2826	LE 54/2011	MANDA KOLI	22	31/03/21
78	2829	EXE 285/16 IN RAD 32/98	R.N.SHARMA	5	03/04/21
79	2839	RAE 1298/2047/12	S L SROVASTAV & CO	21	03/04/21
80	2841	REV. 19/18 IN RAE 1051/2069/96	M. A. DUDHANI	2	30/03/21
81	2847	A 333/15 IN RAE 111/179/04	K.H.CHOWHAN	1	03/04/21
82	2854	RAE 359/2019	S.D. TAMBE	26	03/04/21
83	2860	R/R 151/2015	R.R. YADAV	10	31/03/21
84	2862	LE/C 454/1987	A.N.AMBADKAR	24	31/03/21
85	2869	RAE 780/2017	POOJA BHAT	14	03/04/21
86	2876	RAD 1243/2019	T S NAZAMA	21	03/04/21
87	2879	MARJI 317/19 IN LE 35/12	PREETI RAMANI	5	31/03/21
88	2882	MISC. A. 11/12 IN RAE 667/97	RAMESH JAYSWAL	4	30/03/21
89	2886	MUN APPEAL 12/2016	AJAY PRAJAPATI	18	30/03/21
90	2893	P. APPEAL 14/13 IN T.E. 137/154/07	T. K. MUSSA	3	30/03/21
91	2896	EXE.APPLN.930/2008 IN LE/C 575/1986	E.A.GONSALVES	24	30/03/21

92	2902	P. APPEAL 337/19 IN TE/R 220/08	J. M. DSIVA	5	30/03/21
93	2935	RAD 1006/18	VIJAY SHIGWAN	6	31/03/21
94	2942	TER 5/6/2008	SURAJ SHAH	19	31/03/21
95	2944	TER 5/6/2008	SURAJ SHAH	19	31/03/21
96	2948	RAE 642/2019	VIMAL DALAL	15	31/03/21
97	2953	RAN 6/SR/2021	B.A. CHOWLERA	12	01/04/21
98	2956	REVISION 33/20 IN TE 145/09	KHAN J AKHTAR	5	31/03/21
99	2959	RAD 898/2011	Khan Javed	12	03/04/21